Name of the Corporate Debtor: MEP INFRASTRUCTURE DEVELOPERS LIMITED; Date of Commencement of CIRP: 28-03-2024; List of Creditors as on: 04-06-2024; Name of IP: Ravindra Kumar Goyal; Process Number: 1; Last 5 digitof registration number: 13098 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	16	24182562605	16	23998571015	91.35				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1574348324		1574348324	5.99				<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	42	1826614251	42	696864989	2.65			529125255	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		59	27583525180	58	26269784328	100.00			529125255	